

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1287 OF 2024**

**IN THE MATTER OF:**

**News Item titled "how this 'river' of filth claimed teen's life" appearing in the Times of India dated 09.11.2024**

**MEMO OF PARTIES (As per order dated 12.11.2024)**

**News Item titled "how this 'river' of filth claimed teen's life" appearing in the Times of India dated 09.11.2024**

**VERSUS**

- 1. Delhi Pollution Control Committee (DPCC),**  
Through its Member Secretary 4th Floor, ISBT Building,  
Kashmere Gate, Delhi – 110006  
**Email: [dpcc@nic.in](mailto:dpcc@nic.in)** (RESPONDENT No.1)
- 2. Central Pollution Control Board (CPCB),**  
Through its Member Secretary Parivesh Bhawan,  
East Arjun Nagar, Shahdara, Delhi – 110032  
**Email: [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in)** (RESPONDENT No.2)
- 3. Irrigation and Flood Control Department, Delhi,**  
Through its Additional Chief Secretary 4th Floor,  
Vikas Bhawan, Civil Lines, Delhi – 110054  
**Email: [ifcd@nic.in](mailto:ifcd@nic.in)** (RESPONDENT No.3)
- 4. Municipal Corporation of Delhi (MCD),**  
Through its Commissioner 3rd Floor, Civic Centre,  
Minto Road, New Delhi – 110002  
**Email: [mcd@delhi.gov.in](mailto:mcd@delhi.gov.in)** (RESPONDENT No.4)
- 5. District Magistrate (West Delhi)**  
Office of the District Magistrate, District Court Complex,  
Janakpuri, Delhi – 110058  
**Email: [dmwestdelhi@nic.in](mailto:dmwestdelhi@nic.in)** (RESPONDENT No.5)